

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/463/2021 in Company Petition IB/119/2021
NAME OF THE COMPANY	Shri Srinivas Raju Gottumukkal & Splendid Metal Products Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Shri Srinivas Raju Gottumukkal & Splendid Metal Products Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Srikanth Rati for the Petitioner.

Report of Resolution Professional has already been filed. **Matter is adjourned to 07.12.2023**

IA (IBC)/447/2021

Present: Ld. Counsel Mr. Srikanth for the Respondent No.1.

Matter is adjourned to 07.12.2023 for hearing.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)